

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
UNSTARRED QUESTION NO. 1531
(TO BE ANSWERED ON 12.12.2025)

INTELLECTUAL PROPERTY RIGHTS OF PRASAR BHARATI'S AI-BAND TRILOK

1531. SHRI S NIRANJAN REDDY:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Prasar Bharati has partnered with the AI-generated music band "Trilok" for broadcasting content on Akashvani, Doordarshan and its OTT platform WAVES;
- (b) if so, the monetary allocation for this collaboration, including budgeted amount, expenditure to date and any recurring annual commitment ;
- (c) the details of the AI models or tools used for generating music, vocals, lyrics and visuals and whether these were licensed or developed in-house;
- (d) whether the training data used is properly licensed; and
- (e) the safeguards that exist to protect creators' intellectual property rights?

ANSWER

**THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND
PARLIAMENTARY AFFAIRS
(DR. L. MURUGAN)**

- (a) to (e): Prasar Bharati has not partnered or entered into any agreement with AI generated music band named "Trilok" for broadcasting content on Akashvani, Doordarshan or its OTT platform WAVES.

A Few AI-created devotional songs were telecast on Prasar Bharati network, including WAVES OTT platform, during Durga Navratri Festival this year. This was done on a pilot basis without any monetary or recurring commitment.
